4. Temporary *piaos* are authorised by the New Delhi Municipal Committee whenever any philanthropic organisation applies for such permission.

In addition to the above facilities, the New Delhi Municipal Committee decided at its meeting held on the 4th March, 1958 to provide public amenities (incluing *piaos*) wherever necessary, within its jurisdiction.

रेलों में हिन्दी का प्रयोग

३०१५. श्री दीनबन्धु परमार : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलों में हिन्दी के प्रयोग के लिये क्रमबद्ध कार्यक्रम के बारे में एक पंचवर्षीय योजना बनाई गई है ;

(ख) यदि हां, तो इसका ब्यौरा क्या है ;

(ग) इस योजना के अन्तर्गत १९५७–५८ में प्रत्येक श्रेणी तथा वेतन-क्रम के कितने कर्मचारी भर्ती किये जाने थे तथा इनमें से कितने भर्ती किये गये ; और

(घ) कितने और कर्मचारियों को नियुक्त करने का विचार है ; उनके वेतन-क्रम क्या होंगे और वे किस श्रेणी में रखे जायेंगे ?

रेलवे उपमंत्री (श्री शाहनवाज खां) : (क) रेलों में हिन्दी शुरू करने के लिये कोई पंचवर्षीय योजना नहीं बनाई गई है । लेकिन सरकारी काम-काज में धीरे-धीरे हिन्दी का इस्तेमाल बढ़ाने के लिये कुछ उपाय किये गये हैं । ५–४–१९५८ को लोक सभा के तारांकित प्रश्न १४५६ के उत्तर में जो बयान दिया गया उसमें इन उपायों का उल्लेख किया गया है ।

(ख) से (घ). भाग (क) के उत्तर को देखते हुये सवाल नहीं उठता ।

Anti-malarial Measures in Manipur

3016. Shri L. Achaw Singh: Will the Minister of Health be pleased to refer to page 28 of the Annual Report of the Manipur Administration, 1957 and state:

(a) whether it is a fact that 5,70,000 persons are now protected directly by anti-malarial measures; and

(b) if so, the number of people out of the total population of Manipur who are still to be protected by anti-malarial measures?

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) About 75,000 people.

The population of Manipur according to 1951 census is 5·77 lakhs. Taking into account the natural increase in population since 1951 and the additional population since settled in Manipur, it is estimated that the total present population is 6.45 lakhs. Out of this 5·70 lakhs have already been protected. As such a balance of about 75,000 remains to be protected.

Policy for Forwarding Applications

3017. Raja Mahendra Pratap:
Shri Daljit Singh:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the applications of Permanent Clerks of Northern Railway were not forwarded for the Assistants Grade Examination held by the Union Public Service Commission in June, 1957;

(b) if so, the reasons therefor;

(c) what is the policy being pursued in regard to the forwarding of applications of the permanent Class III staff for the competitive examinations, *e.g.* I.A.S., Assistants Grade and Stenographers to be held by the Union Public Service Commission in the year 1958-59; and

(d) whether any age relaxation will be given to such Class III permanent staff for the said examinations?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) The difficult cadre position.

(c) For examinations which supply candidates *inter alia* to Railway Services or to the Railway Board's Office, applications from all railway staff, whether temporary or permanent, will be forwarded.

(d) Relaxation of upper age limit is permissible in certain circumstances according to rules.

Construction Allowance

3018. Shri Sanganna: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that the Railway employees working within the project areas of Rourkela, Durgapur and Bhillai are getting construction allowance;

(b) if so, what is gradation of the allowance; and

(c) if the reply to part (a) above be in the negative, the reasons therefor?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (c). Government have already sanctioned the grant of construction allowance to the Railway staff employed on the following Railway projects:

(i) Bhillai-Dhallirajhera Construction.

(ii) Bondamunda (Rourkela)—Dumaro Construction.

As, however, according to the existing orders the allowance is not admissible to staff at railheads except under certain conditions, the question whether construction staff at Drug (and not Durgapur as stated in the question), Bhillai and Rourkela should be made eligible for this allowance is under consideration.

(i) Administrative officers . .	Rs. 150/- p.m.
(ii) Senior Scale Officers . .	Rs. 125/- p.m.
(iii) Assistant Officers, Class III and Class IV staff .	Rs. 20% of pay subject to a maximum of Rs. 100/- p.m.

हिमाचल प्रदेश में वन

३०१६. श्री पद्म देव : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार हिमाचल प्रदेश के वनों में वृक्षों के कट जाने के बाद पड़ी हुई लाखों टन बेकार लकड़ी के उपयोग के लिये, जिससे वृक्षों के बढ़ने में बाधा पड़ती है और आग लग जाती है, किसी योजना पर विचार कर रही है ;

(ख) यदि हां, तो उस योजना का स्वरूप क्या है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

खाद्य तथा कृषि मंत्री (श्री अ० प्र० जैन) : (क) और (ख). नीचे के प्रदेशों में इस्तेमाल न किया हुआ माल वन में बहुत थोड़ा रह गया है । इस माल को जलाया जाता है और इस तरह से प्राकृतिक तरीके से फिर से उगने के लिये मार्ग तैयार कर देता है। फर (Fir) और सप्रूस (Spruce) वनों के ऊंचे प्रदेश में कम पक्के वृक्षों के कारण अभी तक काफी बेकार लकड़ी पड़ी हुई है । इसको उपयोग में लाने की अभी तक कोई संभावना नहीं है । एफ० ए० ओ० के विशेषज्ञों से जो आजकल सलाह मिल रही है, उसके अनुसार लकड़ी के लट्ठे यांत्रिक तरीकों से बनाना जारी होना, स्थिति को अधिक अच्छा बनाने में सहायता दे सकता है । आजकल एक प्रशिक्षण केन्द्र चालू है जिसका प्रबन्ध भारत सरकार ने बोटोट